

MINUTES OF THE VC MEETING NO.10 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 12.01.2023 AT 03:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.10 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Dr. Sunil Kumar Bansal, Addl. DGFT at 03:00 PM on 12.01.2023, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- ii. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- iii. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoA&FW
- iv. Mr. Dheeraj Kumar, Deputy Secretary, Ministry of Mines

In attendance:

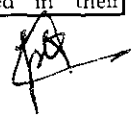
- i. Shri Tirumala Venkatesh K, Joint DGFT
- ii. Shri S.K. Mohapatra , Deputy DGFT
- iii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 153 applications were considered by the EFC, out of which 49 cases were approved including 3 cases on post facto basis, 16 cases were rejected & closed and remaining 88 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW) (Seed & Trade Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SRI SAI FORESTRY	HQRXEXLAPPLY00186040AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoA&FW. DoAC&FW will issue their final comments in the case after receiving comments from National Biodiversity Authority (NBA).
2	SRI SAI FORESTRY	HQRXEXLAPPLY00186042AM22	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.

			Santalinus		DoA&FW will issue their final comments in the case after receiving comments from National Biodiversity Authority (NBA).
3	TIRUPATHI AGRICULTURAL GENETICS PRIVATE LIMITED	HQRXEXLAPPLY00338200AM22	Rice seeds	01.02.2022	Rejected & Closed. As per DoA&FW, firm is non-responsive to the deficiency letters issued by DoA&FW.
4	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00394340AM22	Hybrid Rice Seeds	21.03.2022	Rejected & closed. As per DoA&FW, firm is non-responsive to the deficiency letters issued by DoA&FW.
5	SRI SAI FORESTRY	HQRXEXLAPPLY00405982AM22	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW . DoA&FW will issue their final comments in the case after receiving comments from National Biodiversity Authority (NBA).
6	PASHUPATINATH ENTERPRISES	HQRXEXLAPPLY00000030AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW has requested to re-forward this case in their division.
7	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM23	Hybrid Rice Seed	24.04.2022	Rejected & closed. As per DoA&FW, firm has not applied in their department in spite of reminding the firm several times.
8	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM23	Hybrid Rice Seed	24.04.2022	Rejected & closed. As per DoA&FW, firm has not applied in their

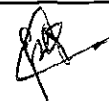


					department in spite of reminding the firm several times.
9	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
10	BABA BHOLE BHANDARI TRADERS	HQRXEXLAPPLY00000311AM23	Non Basmati Rice Paddy Other than seed quality	03.06.2022	Deferred due to non - furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018). The application was approved on ex-post facto basis in EFC meeting no. 07 dated 18.10.2022 on the basis of comments/ NOC received from DoA&FW vide O.M. No 1-79/2020.S.D.IV(P)(Item No. 1) dated 13.10.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Baba Bhole Bhandari Traders. Export authorization is yet to be issued.
11	RAGI AGRI SEEDS	HQRXEXLAPPLY00000375AM23	Hybrid Rice Seed	17.06.2022	Rejected & closed. As per DoA&FW, firm has not applied in their department in spite of reminding the firm several times
12	SONA SEEDS	HQRXEXLAPPLY00000402AM23	ONION SEEDS	22.06.2022	Rejected & closed. As per DoA&FW, firm has

					not applied in their department in spite of reminding the firm several times
13	AURINKO HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00000426AM23	NUX VOMICA	28.06.2022	Deferred due to want of comments / NOC from DoA&FW(Trade Division). As desired by seed division, application was forwarded to trade division by email dated 19.10.2022.
14	MAINAAM GARDEN	HQRXEXLAPPLY00001708AM23	live plants	29.08.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department in this case.
15	PATEL COMPANY SEED	HQRXEXLAPPLY00001805AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma.
16	PATEL COMPANY SEED	HQRXEXLAPPLY00001810AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma.
17	PATEL COMPANY SEED	HQRXEXLAPPLY00001811AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply in

					DoA&FW in their prescribed proforma.
18	R. J. INTERNATIONAL	HQRXEXLAPPLY00001814AM23	CASHEW SEEDLING NUT	16.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department in this case.
19	CHEERAKUZH AGRO DEVELOPERS PRIVATE LIMITED	HQRXEXLAPPLY00001876AM23	Lychee (Litchi Chinensis) Asokha Pendulum (Saraca asoca) Fig (Ficus Carica) Jack Fruit (Artocarpus heterophyllus) Jamun (Syzygium Cumini) Bilumbi (Averrhoa bilimbi) Bread Fruit (Artocarpus altilis) Mango Varieties (Mangifera Indica) Lemon Varieties (Citrus Limon) Orange (Citrus x Sinensis) Tamarind (Tamarindus indica)	26.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department in this case.
20	NATIONAL GARDEN ROSE	HQRXEXLAPPLY00001880AM23	LYCHEE MARY GOLD (Veitchia merrillii) LYCHEE MARY GOLD (Veitchia merrillii) RAMBUTAN (Nephrolepis exaltata)	27.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department in this

			MANGO (Mangifera Indica) MANGO (Mangifera Indica) MANGO (Mangifera Indica) VELVET APPLE (Diospyros blancoi) WATER APPLE (Syzygium samarangense) NJAVEL (Syzygium cumini) RAMAPPLE (Annona squamosa samarangense) ALL SPICE (Pimenta racemose) JACK GUMLESS (Artocarpus heterophyllus) BILIMBI (Averrhoa bilimbi) AVACADO (Persea americana) MALAYALAN APPLE (Syzygium samarangense) JACK (Artocarpus heterophyllus)		case.
21	TANEJA SEEDS CORPORATION	HQRXEXLAPPLY00001887AM23	onion seeds nasik red n53 and Bombay red	27.09.2022	Deferred due to want of clarification on NOC received from DoA&FW.
22	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00001898AM23	HYBRID RICE SEEDS 27P09	29.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022-SD.IV (280th EXIM -



					Export - 29 dated 09.12.2022 for export of 14,12,000 Kgs. Paddy Seeds by M/s VNR SEEDS PRIVATE LIMITED.
23	COTTONWOOD	HQRXEXLAPPLY00001921AM23	LIVE PLANTS, TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS	06.10.2022	Deferred due to want of comments / NOC from DoA&FW DoA&FW will obtain comments from EP & horticulture department in this case.
24	R. J. INTERNATIONAL	HQRXEXLAPPLY00001999AM23	CASHEW NUT SEEDLING	19.10.2022	Deferred due to want of comments / NOC from DoA&FW DoA&FW will obtain comments from EP & horticulture department in this case.
25	MONDAL ENTERPRISE	HQRXEXLAPPLY00002017AM23	CASHEW NUT SEEDLING	23.10.2022	Deferred due to want of comments / NOC from DoA&FW DoA&FW will obtain comments from EP & horticulture department in this case.
26	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY00002024AM23	HYBRID SEEDS PADDY	27.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022-SD.IV (280th EXIM - Export - 30J dated 09.12.2022 for export of 4,400,000 Kgs Paddy Seeds by M/s

					SEEDWORKS INTERNATIONAL PRIVATE LIMITED.
27	JAY JAY SERVICES	HQRXEXLAPPLY00002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma
28	M/S LAXMI TRADERS	HQRXEXLAPPLY00002146AM23	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No.11) Export - 28 dated 11.01.2023 for export of 20,000 Mts. Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Laxmi Traders.
29	MAABASANTI AGRITECH FOOD PRODUCT PRIVATE LIMITED	HQRXEXLAPPLY00002148AM23	Non Basmati Rice Paddy (Other than seed quality)	25.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No.12) Export - 28 dated 11.01.2023 for export of 10,000 Mts. Of Non-Basmati Rice In Husk (Paddy) other Than Seed Quality, Nepal By M/s. Maabasanti Agritech Food Product Private Limited
30	MODERN SINGH ENGINEERING WORKS	HQRXEXLAPPLY00002149AM23	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	26.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No.14) Export - 28 dated

					11.01.2023 for export of 1,000 Mts. Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Modern Singh Engineering Works.
31	PAWAN TRADING COMPANY	HQRXEXLAPPLY00002152AM23	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	29.11.2022	Approved on the basis of Comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No.16) Export - 28 dated 11.01.2023 for export of 12,500 Mts. Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Pawan Trading Company.
32	PAWANPUTRA TRADING COMPANY	HQRXEXLAPPLY00002156AM23	Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality	02.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No.19) Export - 28 dated 11.01.2023 for export of 10,000 Mts. Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality To Nepal By M/s. Pawanputra Trading Company.
33	KARTI INTERNATIONAL	HQRXEXLAPPLY00002157AM23	Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality	02.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No.10) Export - 28 dated 11.01.2023 for export of 10,000 Mts. Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Karti International

34	SHIV TRADERS	HQRXEXLAPPLY00002158AM23	Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality	02.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No.20) Export - 28 dated 11.01.2023 for export of 15,000 Mts. Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality To Nepal By M/s. Shiv Traders.
35	BABA SOMESHWARNATH AGRO	HQRXEXLAPPLY00002163AM23	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	04.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No.21) Export - 28 dated 11.01.2023 for export of 50,000 Mts. Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Baba Someshwarnath Agro
36	BANKIM GHOSH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002167AM23	Jute seeds	06.12.2022	Deferred due to want of comments / NOC from DoA&FW
37	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY00002169AM23	HYBRID PADDY SEEDS	07.12.2022	Deferred due to want of comments / NOC from DoA&FW
38	PASHUPATINATH ENTERPRISES	HQRXEXLAPPLY00002174AM23	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	08.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 15) Export - 28 dated 11.01.2023 for export of 5,000 MTs Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Pashupatinath Enterprises
39	SHREE SAI TRADING	HQRXEXLAPPLY00002173AM23	Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality	08.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 22) Export - 28 dated 11.01.2023 for export of 15,000 MTs of Non-Basmati Rice In Husk

1/18

					(Paddy) Other Than Seed Quality To Nepal By M/s. Shree Sai Trading
40	NAV DURGA MINI RICE MILL	HQRXEXLAPPLY00002171AM23	Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality	08.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 23) Export - 28 dated 11.01.2023 for export of 12,500 MTs Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Nav Durga Mini Rice Mill.
41	GANESH TRADING COMPANY	HQRXEXLAPPLY00002170AM23	Paddy and Paddy Husk (Non Basmati Rice in Husk) Other Than Seed Quality	08.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 24) Export - 28 dated 11.01.2023 for export of 13,000 MTs Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Ganesh Trading Company
42	M/S TRADERS MANOJ	HQRXEXLAPPLY00002181AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 13) Export - 28 dated 11.01.2023 for export of 6,000 MTs of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Manoj Traders
43	SHAKAMBARI ENTERPRISES	HQRXEXLAPPLY00002179AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M

					No No.1-79/2022-SD.IV (Item No. 17) Export - 28 dated 11.01.2023 for export of 25,000 MTs of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality To Nepal By M/s. Shakambari Enterprises.
44	SHAKAMBAR ENTERPRISES	HQRXEXLAPPLY00002180AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 18) Export - 28 dated 11.01.2023 for export of 5,000 MTs of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Shakambari Enterprises.
45	SWASTIK TRADERS	HQRXEXLAPPLY00002184AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	12.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 25) Export - 28 dated 11.01.2023 for export of 20,000 MTs of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Swastik Traders.
46	SWASTIK TRADERS	HQRXEXLAPPLY00002183AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	12.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 26) Export - 28 dated 11.01.2023 for export of 20,000 MTs of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Swastik Traders.
47	ADITYA TRADING	HQRXEXLAPPLY00002194AM23	PADDY(RICE IN HUSK)	13.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 8) Export - 28 dated 11.01.2023 for export of 10,000 MTs. of Non-Basmati rice in Husk

					(Paddy) other than Seed Quality, to Nepal by M/s. Aditya Trading
48	SHRI FOODS	HQRXEXLAPPLY00002192AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	13.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 6) Export - 28 dated 11.01.2023 for export of 15,000 MTs of Non-Basmati rice in Husk Paddy) other than Seed Quality, to Nepal by M/s. Shri Foods.
49	SHRI FOODS	HQRXEXLAPPLY00002191AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	13.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 7) Export - 28 dated 11.01.2023 for export of 15,000 MTs of Non-Basmati rice in Husk Paddy) other than Seed Quality to Nepal by M/s. Shri Foods.
50	M/S TRADERS NAWNIT	HQRXEXLAPPLY00002197AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	14.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 9) Export - 28 dated 11.01.2023 for export of 5,000 Mts. Of Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality, To Nepal By M/s. Nawnit Traders
51	ARANTYA IMPEX PRIVATE LIMITED	HQRXEXLAPPLY00002205AM23	Rice Paddy or in Husk (Non Basmati Rice)	16.12.2022	Approved on the basis of Comments/ NOC received from DoA&FW vide O.M No No.1-79/2022-SD.IV (Item No. 5) Export - 28 dated 11.01.2023 for export of 20,000 MTs of Non-Basmati rice in Husk Paddy) other than Seed Quality, to Nepal by M/s. Arantya Impex Private Limited.
52	SOMANI SEEDZ LIMITED KANAK PRIVATE	HQRXEXLAPPLY00002235AM23	Onion Seeds	20.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-159/2022-

					SD.IV (279th EXIM - Export - 28 dated 04.11.2022 for export of 1000 Kgs. Onion Seeds by M/s SOMANI KANAK SEEDZ PRIVATE LIMITED
53	M/S MUSKAN TRADERS	HQRXEXLAPPLY00002240AM23	NON BASMATI RICE IN HUSK OTHER THAN SEED QUALITY	21.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-79/2022- SD.IV (item No. 4) dated 09.12.2022 for export of 2 5,000 MTs of Non-Basmati rice in Husk (Paddy) other than Seed Quality, to Nepal by M/s. Muskan Traders.
54	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002208AM23	ONION SEEDS C.V. ONION RED KITUNGUU F1	16.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022- SD.IV (280th EXIM - Export - 38 dated 09.12.2022 for export of 500 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH LIMITED
55	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002209AM23	ONION SEEDS C.V. BOMBAY RED	16.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022- SD.IV (280th EXIM - Export - 39 dated 09.12.2022 for export of 1500 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH

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56	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002210AM23	ONION SEEDS C.V. BOMBAY RED	16.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022-SD.IV (280th EXIM - Export - 40 dated 09.12.2022 for export of 12000 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH LIMITED
57	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002211AM23	ONION SEEDS C.V. BOMBAY RED	16.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022-SD.IV (280th EXIM - Export - 41 dated 09.12.2022 for export of 18000 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH LIMITED
58	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002212AM23	ONION SEEDS C.V. BOMBAY RED	16.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022-SD.IV (280th EXIM - Export - 42 dated 09.12.2022 for export of 5500 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH LIMITED
59	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002213AM23	ONION SEEDS C.V. BOMBAY RED	16.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022-



					SD.IV (280th EXIM - Export - 43 dated 09.12.2022 for export of 6000 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH LIMITED
60	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002214AM23	ONION SEEDS C.V. BOMBAY RED	16.12.2022	Approved on the basis of Comments/ NOC received from DoA&FW vide O.M No No.1-160/2022- SD.IV (280th EXIM - Export - 44 dated 09.12.2022 for export of 8500 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH LIMITED
61	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002215AM23	ONION SEEDS C.V. BOMBAY RED	16.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022- SD.IV (280th EXIM - Export - 45 dated 09.12.2022 for export of 20000 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH LIMITED
62	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00002216AM23	ONION SEEDS C.V. BOMBAY RED	16.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-160/2022- SD.IV (280th EXIM - Export - 46 dated 09.12.2022 for export of 40000 Kgs. Onion Seeds by M/s SAFAL SEEDS AND BIOTECH



					LIMITED
63	MALAV SEEDS PVT LTD	HQRXEXLAPPLY00002217AM23	HYBRID ONION SEEDS VARIETY - KING	16.12.2022	Approved on the basis of Comments/ NOC received from DoA&FW vide O.M No No.1-160/2022-SD.IV (280th EXIM - Export - 37J dated 09.12.2022 for export of 2000 Kgs Onion Seeds by M/s MALAV SEEDS PVT LTD
64	ARANTYA INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00002220AM23	Rice Paddy or in Husk (Non Basmati Rice)	17.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No No.1-792022-SD.IV (Item N. 3) dated 11.01.2023 for export of 20,000 Mts. Of Non-Basmati rice in Husk (Paddy) other than Seed Quality, Nepal by M/s. Arantya Industries Private Limited.
65	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00002257AM23	Hybrid Rice (Paddy) Arize 6444 Gold Seeds	26.12.2022	Deferred due to want of comments / NOC from DoA&FW
66	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00002249AM23	Hybrid Rice (Paddy)	24.12.2022	Deferred due to want of comments / NOC from DoA&FW
67	SHAKUN DEVELOPERS	HQRXEXLAPPLY00002252AM23	Katarni Paddy	26.12.2022	Deferred due to non - furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018). The application was approved on ex-post

					facto basis in EFC meeting no. 07 dated 18.10.2022 on the basis of comments/ NOC received from DoA&FW vide O.M. No 1-79/2020.S.D.IV(P)(Item No. 1) dated 13.10.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Baba Bhole Bhandari Traders. Export authorization is yet to be issued.
68	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00002255AM23	Hybrid Rice (Paddy) Arize 6444 Gold Seeds	26.12.2022	Deferred due to want of comments / NOC from DoA&FW
69	TRIDEV FOODS	HQRXEXLAPPLY00002259AM23	NON BASMATI RICE IN HUSK (PADDY)	26.12.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M. No No.1-79/2022-SD.IV (Item No. 2) dated 11.01.2022 for export of 7000 MTs Non-Basmati rice in Husk (Paddy) other than Seed Quality by M/s TRIDEV FOODS
70	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00002292AM23	Hybrid Rice (Paddy)	05.01.2023	Deferred due to want of comments / NOC from DoA&FW
71	OM TRADING COMPANY	HQRXEXLAPPLY00002294AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	06.01.2023	Deferred due to want of comments / NOC from DoA&FW
72	INCREDIBLE WORLD PRIVATE LIMITED	HQRXEXLAPPLY00002269AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.01.2023	Deferred due to want of comments / NOC from DoA&FW
73	GREENSTEM NURSERY AND EXPORTER	HQRXEXLAPPLY00002303AM23	LIVE FRUIT PLANTS	09.01.2023	Deferred due to want of comments / NOC

					from DoA&FW. DoA&FW will obtain comments from EP & horticulture department in this case.
Department of Animal Husbandry and Dairying					
74	S ANANDAN & CO	HQRXEXLAPPLY00001703AM23	WHEAT BRAN	29.08.2022	Deferred due to want of comments / NOC from DoAHD
75	ANWAR TRADING	HQRXEXLAPPLY00001754AM23	BRAN OF CEREALS	05.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 23.12.2022 wherein export of 5000 MT BRAN OF CEREALS to Bangladesh by M/s Anwar Trading has not been recommended due to shortage of BRAN OF CEREALS in the country.
76	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY00001784AM23	FROZEN BOVINE SEMEN	08.09.2022	Deferred due to want of comments / NOC from DoAHD
77	SREE KRISHNA TRADERS	HQRXEXLAPPLY00001881AM23	WHEAT BRAN	27.09.2022	Deferred due to want of comments / NOC from DoAHD
78	GAA TRADING ENTERPRISES	HQRXEXLAPPLY00000135AM23	maize bran	03.05.2022	Deferred due to want of comments / NOC from DoAHD
79	ANIL TRADING COMPANY	HQRXEXLAPPLY00002119AM23	WHEAT BRAN	17.11.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 23.12.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s ANIL TRADING COMPANY has not been recommended due to shortage of wheat bran in the

					country.
80	Snethik International	HQRXEXLAPPLY00002131AM23	Wheat Bran	21.11.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 23.12.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Snehtik International has not been recommended due to shortage of wheat bran in the country.
81	R J INTERNATIONAL	HQRXEXLAPPLY00002161AM23	Wheat Bran	02.12.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 23.12.2022 wherein export of 9000 MT Wheat Bran to Bangladesh by M/s R J INTERNATIONAL has not been recommended due to shortage of wheat bran in the country.
82	PASHUPATI SALES CORPORATION	HQRXEXLAPPLY00002165AM23	Wheat Bran	05.12.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 23.12.2022 wherein export of 1000 MT Wheat Bran to Bangladesh by M/s PASHUPATI SALES CORPORATION has not been recommended due to shortage of wheat bran in the country.
83	BISWAS INTERNATIONAL	HQRXEXLAPPLY00002232AM23	WHEAT BRAN	20.12.2022	Deferred due to want of comments / NOC from DoAHD
84	S V JUTE INDUSTRIES	HQRXEXLAPPLY00002241AM23	WHEAT BRAN	21.12.2022	Deferred due to want of comments / NOC from DoAHD
85	M/S KISAN FLOUR MILL	HQRXEXLAPPLY00002247AM23	WHEAT BRAN -Wheat or meslin flour.	23.12.2022	Deferred due to want of comments / NOC

						from DoAHD	
86	OM SRI ASSOCIATES	SAI	HQRXEXLAPPLY00002283AM23	WHEAT BRAN	03.01.2023	Deferred due to want of comments / NOC from DoAHD	
87	OM SRI ASSOCIATES	SAI	HQRXEXLAPPLY00002284AM23	WHEAT BRAN	03.01.2023	Deferred due to want of comments / NOC from DoAHD	
88	ARINDAM ENTERPRISE		HQRXEXLAPPLY00002271AM23	BRANS, AND RESIDUES WHEAT	SHARPS, OTHER OF	02.01.2023	Deferred due to want of comments / NOC from DoAHD
89	DARSHAN TRADING CO		HQRXEXLAPPLY00002267AM23	WHEAT COARSE	BRAN	30.12.2023	Deferred due to want of comments / NOC from DoAHD
90	ARINDAM ENTERPRISE		HQRXEXLAPPLY00002270AM23	BRANS, AND RESIDUES WHEAT	SHARPS, OTHER OF	02.01.2023	Deferred due to want of comments / NOC from DoAHD
91	D P ENTERPRISES		HQRXEXLAMEND00002275AM23	WHEAT BRAN		02.01.2023	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

(SU Division)

92	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED		HQRXEXLAPPLY00000382AM23	red sanders wood in log form (artificially propagated origin)	19.06.2022	Approved on the basis of Comments/ NOC received from M/o EF&CC (SU Div) vide O.M No 5-20/2022-SU dated 28.12.2022 for export of 19.10755 MTs of artificially propagated sandalwood logs by M/s YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED, Vishakapatnam, Andhra Pradesh to M/s Putian City Zhonghe Zhenglin Trade Co Ltd, China subject to revalidation of Certificate of Origin as the same has been expired. Firm vide email dated 06.01.2023 has submitted the revalidated certificate of origin.
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93	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000383AM23	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The balance stock for the year 2022-23 which can be exported under artificially propagated origin or pattaland source is 0.00 MT for Andhra Pradesh.
94	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00000461AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The balance stock for the year 2022-23 which can be exported under artificially propagated origin or pattaland source is 0.00 MT for Andhra Pradesh.
95	LONG CHENNAI CYCLE	HQRXEXLAPPLY00001822AM23	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND	17.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
96	LONG CHENNAI CYCLE	HQRXEXLAPPLY00001827AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	18.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
97	MRL ASSOCIATES INDIA	HQRXEXLAPPLY00001912AM23	RSW Logs/Short Logs/Roots obtained from Pattaland of Tiruvallur District (T.N.)	02.10.2022	Deferred due to non submission of revalidated COO by the firm as per the condition stipulated by M/o EF&CC (SU Div) in their NOC issued vide O.M No 5- 32/2022-SU dated 29.12.2022 wherein f export of 30.40 MTs of RED SANDERS WOOD in logs/shorts/roots obtained from artificial origin or pattaland of Tiruvallur District, Tamil Nadu to M/s Jinhua Hongyuan Supply Chain Management Co Ltd , Jinhua, China by M/s MRL ASSOCIATES INDIA, Tamil Nadu

					has been recommended subject to revalidation of Certificate of Origin. Only after receipt of Revalidated COO, export authorization may be issued in the case.
98	T MANIVANNAN	HQRXEXLAPPLY00002015AM23	Value Added Products of Red Sanders Wood obtained from Pattaland	22.10.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide O.M No 5-36/2022-SU dated 05.01.2023 for export of 2097.56 KGs Value Added Products of Red Sanders Wood obtained from Pattaland by M/s T MANIVANNAN.
99	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY00002144AM23	RSW (Artificially Propagated) Logs	25.11.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
100	JK PAPER LIMITED	HQRXEXLAPPLY00002162AM23	Wood in Chips for machine trials	02.12.2022	Rejected on the basis of comments received from M/o EF&CC (SU Div) vide O.M No 5-40/2022-SU dated 26.12.2022 wherein department has not recommended the export of 1630 KGs Wood in Chips for machine trials by M/s JK PAPER LIMITED. and has stated that as per ITCHS Code 44011110 of Export Policy, export of wood & wood products in the form of logs, timber, stumps, root, bark, chips, powder, flakes, dust and charcoal other than sawn timber made exclusively out of imported logs/ timber is under Prohibited category. Therefore, the proposal is not considered.
101	OM VEERA TRADERS	HQRXEXLAPPLY00002166AM23	red sandal wood logs	05.12.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
102	M/S AMMAJAN AGAR OIL FACTORY	HQRXEXLAPPLY00002200AM23	AQUILARIA MALACCENSIS (AGARWOOD) CHIPS (HARMLESS AND NOT INFLAMABLE)/ Roots and Rhizomes:- --- Agarwood	15.12.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)

103	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY00002290AM23	Agarwood Chips	05.01.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
(Ozone Cell)					
104	CONVERGENCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY00000068AM23	Hexafluoroisopropanol	19.04.2022	Deferred due to want of information from the firm.
105	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY00002182AM23	Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	12.12.2022	Deferred due to want of comments / NOC from M/o EF&CC (ozone cell).
106	KABU PROJECTS PRIVATE LIMITED	HQRXEXLAPPLY00002187AM23	REFRIGERANT R-236FA (HFC-236FA)	12.12.2022	Based on the comments received from M/o EF&CC (ozone cell) vide O.M No. 11/22/2022-OC dated 23.12.2022 export license- was issued to the firm with the approval of Chairman, EFC. EFC has approved the case on ex Post facto basis
Department of Atomic Energy					
107	CRAYON COLOR PRIVATE LIMITED	HQRXEXLAPPLY00002201AM23	ZIRCONIUM SILICATE	15.12.2022	Deferred due to want of comments / NOC from DAE.
Ministry of Mines					
108	MD JEHIRUL ISLAM	HQRXEXLAPPLY00000459AM23	SAND GRAVEL/ Silica Sands	11.07.2022	Deferred due to want of information from the firm.
109	JAYESH INDUSTRIES LIMITED	HQRXEXLAPPLY00000928AM23	99 % Grade - pure white Silica Sands	01.08.2022	Rejected on the basis of comments received from Ministry of Mines. The Ministry has directed firm to file a fresh application in DGFT and has desired to closed this application.

110	TATA STEEL MINING LIMITED	HQRXEXLAPPLY00002081AM23	1)Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived after deduction of Export Duty.Values shown are approx.Quantity is in WMT(+/-10%)	09.11.2022	Based on the approval of DGFT in e-file, export license- was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
111	AIMIL LIMITED	HQRXEXLAPPLY00002243AM23	2)Friable Chrome ore with grade less than 47% Cr2O3 .FOB Value derived after deduction of Export Duty.Values shown are approx.Quantity is in WMT(+/-10%) STANDARD SAND GRADE - II	23.12.2023	Deferred due to want of comments/NOC from Ministry of Mines
DPIIT					

112	K R IMPEX	HQRXEXLAPPLY00002207AM23	Hard White Shaving Shorted Office Paper Shavingn - Waste Paper	16.12.2022	Deferred due to want of comments/NOC from DPIIT
Ministry of Textiles					
113	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM23	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
Miscellaneous Applications					
114	S G P INDIA	HQRXEXLAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
115	P P SINGH STONE AND COMPANY	HQRXEXLAPPLY00000423AM23	PEBBLES, GRAVEL OF MARBLE	25.06.2022	Rejected. Firm is non-responsive to the deficiency letters issued by DGFT
116	C G CHARCOAL AND ENERGY PRIVATE LIMITED	HQRXEXLAPPLY00001132AM23	Agglomerated, Of coconut shell	10.08.2022	Rejected. Firm is non-responsive to the deficiency letters issued by DGFT

117	FUTURISTIC ALLOYS & METALS PRIVATE LIMITED	HQRXEXLAPPLY00001786AM23	Cobalt alloy solid scrap nominally 61% Cobalt 9% Chromium 28% Molybdenum	09.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited. Last reminder will be issued in this case.
118	BEIL INFRASTRUCTURE LIMITED	HQRXEXLAPPLY00001809AM23	Printed Circuit Boards Shredded	15.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited. Last reminder will be issued in this case
119	SHANUS IMPEX	HQRXEXLAPPLY00001901AM23	MUSTARD SEED	29.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited. Last reminder will be issued in this case
120	VIRENDRA HARIBHAI PANSARA	HQRXEXLAPPLY00001920AM23	Specification	06.10.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
121	PAPRSKY SERVICES PRIVATE LIMITED	HQRXEXLAPPLY00001977AM23	PS-LOTO-HASP- TAGON, SAFETY LOCKOUT DEVICES	15.10.2022	Deferred. EFC had desired to obtain reason from the firm for making an application for non-restricted item. Firm vide email dated 20.12.2022 have given a reason for

					making application for non-restricted item as Hyderabad airport customs are not allowing their products and require permission from DGFT The matter is required to be taken up on e-file..
122	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM	HQRXEXLAPPLY00002108AM23	Painted Storks (Mycteria leucocephala) Lesser Adjutant (Leptoptilos javanicus)	14.11.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
123	West Bengal Zoo Authority	HQRXEXLAPPLY00002135AM23	Red panda (Ailurus fulgens fulgens)	22.11.2022	Based on the approval of CIM on e-file, export license was issued to the firm with the approval of Chairman, EFC on post-facto basis EFC has approved the case on ex Post facto basis
124	CHENNAI PHARMA	HQRXEXLAPPLY00002178AM23	Atorvastatin Calcium Micronized USP, Alendronate Sodium, Carbimazole, Candisartan, Cilexetil USP, Loperamide Hydrochloride USP	10.12.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited
125	Shashi Minerals	HQRXEXLAPPLY00002229AM23	Garnet abrasive non beach minerals	20.12.2022	Deferred. As directed by Chairman, EFC, application has been forwarded to Ministry of Mines for their comments
126	ANP TRADE LLP	HQRXEXLAPPLY00002228AM23	Potassium chloride	20.12.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and

Raw Human Hair Applications

127	PAV EXPORTS	HQRXEXLAPPLY00000490AM23	UNPROCESSED ASSORTED HUMAN HAIR	14.07.2022	Deferred. The Matter has been taken up with customs authority. Chairman, EFC has desired to call the applicant for Personal hearing.
128	ALAM ENTERPRISE	HQRXEXLAPPLY00001331AM23	WASTE OF HUMAN HAIR	16.08.2022	Deferred. The matter has been taken up on e file.
129	SREE VIKASH HAIR ENTERPRISES	HQRXEXLAPPLY00001614AM23	100% UNPROCESSED HUMAN HAIR (UNWASHED) GRADE B (HUMAN HAIR UNWORKED, WHETHER OF NOT WASHED OF SCOURED)	24.08.2022	Deferred. The matter has been taken up on e file.
130	LGW INDUSTRIES LIMITED	HQRXEXLAPPLY00001758AM23	Human Hair unworked whether or not washed or scoured : waste of human hair	05.09.2022	Deferred. The matter has been taken up on e file.
131	AL HADI ENTERPRISE	HQRXEXLAPPLY00001959AM23	UNPROCESSED HUMAN HAIR	14.10.2022	Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
132	ALAM ENTERPRISE	HQRXEXLAPPLY00002059AM23	100% UNPROCESSED & UNWORKED HUMAN HAIRWAST(E)	03.11.2022	Deferred. The matter has been taken up on e file.
133	SK ENTERPRISES	HQRXEXLAPPLY00002097AM23	HUMAN HAIR	12.11.2022	Deferred. The matter has been taken up on e file.



134	AM HAIR PRIVATE LIMITED	HQRXEXLAPPLY00002116AM23	100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED)	17.11.2022	Deferred. The matter has been taken up on e-file.
135	S K HABIB HAIR ENTERPRISE	HQRXEXLAPPLY00002118AM23	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED)	17.11.2022	Deferred. The matter has been taken up on e-file.
136	MARS VENTURES	HQRXEXLAPPLY00002127AM23	Human Hair un- processed and un- worked	21.11.2022	Deferred. The matter has been taken up on e-file.
137	BANDANA SAHANI	HQRXEXLAPPLY00002202AM23	WASTE OF HUMAN HAIR	15.12.2022	Deferred. Documents found deficient. Necessary documents/ information from the firm are still awaited
138	RAMYA ENTERPRISES	HQRXEXLAPPLY00002199AM23	HUMAN HAIR	14.12.2022	Approved on the basis of documents submitted with the application of human hair. The Committee has decided to issue Export license to M.s Ziofi Exporter for export of 25000 Kgs of raw human hair
139	The Black Diamond International	HQRXEXLAPPLY00002219AM23	UNPROCESSED ASSORTED HUMAN HAIR	16.12.2022	Deferred. The case has been taken up on e-file.
140	M.D.ENTERPRIS E	HQRXEXLAPPLY00002231AM23	HUMAN HAIR	20.12.2022	Deferred. The case has been taken up on e-file.
141	MAA KALI HAIR BUSINESS	HQRXEXLAPPLY00002227AM23	NPROCESES HUMAN HAIR 100%	20.12.2022	Deferred. The case has been taken up on e-file.
142	SHYAMAL ENTERPRISE	HQRXEXLAPPLY00002218AM23	100% unprocessed Indian human hair	16.12.2022	Deferred. The case has been taken up on e-file.
143	GNL EXPRESS	HQRXEXLAPPLY00002222AM23	UNPROCESSED INDIAN HUMAN HAIR	17.12.2022	Deferred. The case has been taken up on e-file.

145	M/S. OM SAI SCRAP & HAIR	HQRXEXLAPPLY00002263AM23	100% HUMAN HAIR UNWORKED (GRADE B, GOLI)	(29.12.2022	Deferred. The case has been taken up on e file.
146	ZIOFI EXPORTER	HQRXEXLAPPLY00002293AM23	UNWASHED HUMAN HAIR	05.01.2023	Approved on the basis of documents submitted with the application of human hair. The Committee has decided to issue Export license to M/s Ziofi Exporter for export of 188557.65 Kgs of raw human hair.
147	THAI ENTERPRISES	HQRXEXLAPPLY00002291AM23	Human Hair Unworked	05.01.2023	Deferred. Clarification on exporting excess quantity has been sought from the firm. Further, documents are found deficient. Necessary documents/information from the firm are still awaited.
148	SEA SHARK INTERNATIONAL	HQRXEXLAPPLY00002289AM23	Human Hair Unworked	05.01.2023	Approved on the basis of documents submitted with the application of human hair. The Committee has decided to issue Export license to M/s Sea Shark International for export of 1000 Kgs of raw human hair.
149	WESTERN TRADERS	HQRXEXLAPPLY00002268AM23	HUMAN HAIR BALL	31.12.2023	Deferred. Documents found deficient. Necessary documents/information from the firm are still awaited.
150	L.G. ENTERPRISE	HQRXEXLAPPLY00002276AM23	HUMAN HAIR	03.01.2023	Approved on the basis of documents submitted with the application of human hair. The Committee has decided to issue Export license to M/s L.G. Enterprise for export of 33177 Kgs of raw human hair.
151	L.G. ENTERPRISE	HQRXEXLAPPLY00002281AM23	HUMAN HAIR	03.01.2023	Rejected. Only one application may be considered at one time.
152	RONITA ENTERPRISES	HQRXEXLAPPLY00002285AM23	UNWASHED HUMAN HAIR	03.01.2023	Approved for quantity of 205161.14 Kgs raw human hair subject to verification of shipping bill.

153					Approved on the basis of documents submitted with the application of human hair. The Committee has decided to issue Export license to M/s SS Enterprise for export of 3263 Kgs of raw human hair.
	SS ENTERPRISE	HQRXEXLAPPLY00002245AM23	UNWASHED HUMAN HAIR	23.12.2022	

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies , requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP 2015 20, the fee for obtaining export license is Rs. 1000/ only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015 20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
